

Fourteenth Loksabha**Session : 5****Date : 09-08-2005****Participants : [Chatterjee Shri Somnath](#)**

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Title: Homage to the martyrs of freedom movement on the 63rd anniversary of 'Quit India' movement and to the victims of atomic holocaust at Hiroshima and Nagasaki.

REFERENCE BY THE SPEAKER

MR. SPEAKER: Hon. Members may kindly recall that sixty-three years ago, on 9th August, 1942, Mahatma Gandhi launched the 'Quit India' movement to free the country from the shackles of imperialist subjugation. He gave the inspiring slogan of 'do or die' to the long oppressed people of India.

The 'Quit India' movement shook the very foundation of the British rule in India and made them realise the defiant mood of the country in this mass upsurge. This movement was a watershed event in India's struggle for freedom, which contributed towards achieving the cherished goal of the freedom of the country. On this occasion, we pay our respectful homage to the Father of the Nation Mahatma Gandhi and to all those who laid down their lives for the cause of freedom of our country.

Hon. Members may also recall that 60 years ago, atom bombs were dropped on the Japanese cities of Hiroshima and Nagasaki on 6th and 9th August, 1945 respectively, as a result of which thousands of innocent lives perished and millions of people were injured and crippled for life. Generations of humankind are still suffering from the after-effects of the nuclear radiation.

This occasion should serve as a reminder to all of us of the importance of elimination of weapons of mass destruction to ensure perpetual peace among nations. Efforts towards this end should be sincere, comprehensive and non-discriminatory. To ensure global peace, all countries must exercise restraint and adhere to the path of non-violence.

The House may now stand in silence in the memory of the freedom fighters and the victims of the atomic holocaust.

11.01 hrs.

The Members then stood in silence for a short while.

MR. SPEAKER: Since I am willing to hear all of you, you speak one by one.

... (*Interruptions*)

प्रो. विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : अध्यक्ष जी, कल नानावती आयोग की रिपोर्ट और ए.टी.आर. यहां पर रखी गई।... (ब्यवधान)

MR. SPEAKER: Let me hear.

... (*Interruptions*)

MR. SPEAKER: Hon. Members, please speak one by one.

... (*Interruptions*)

प्रो. विजय कुमार मल्होत्रा : उस समय की सरकार के समय चार हजार सिखों की हत्या यहां की गई और आज की सरकार उस पर पर्दा डाल रही है। इसमें दोषियों को सजा दी जानी चाहिए। ... (ब्यवधान)

अध्यक्ष महोदय : हमें एक मिनट बोलने दीजिए।

... (ब्यवधान)

प्रो. विजय कुमार मल्होत्रा : कांग्रेस पार्टी के हाथ उन लोगों के खून से रंगे हुए हैं। इसके लिए प्रधानमंत्री जिम्मेदार हैं, प्रधानमंत्री को इस्तीफा देना चाहिए।... (ब्यवधान)

MR. SPEAKER: Malhotra ji, kindly let me speak for one minute.

... (*Interruptions*)

श्री हरिभाऊ राठौड़ (यवतमाल) : यह क्या तरीका है। कांग्रेस वालों ने ही लोगों को दंगा करने के लिए भड़काया है।... (ब्यवधान)

अध्यक्ष महोदय : आप बैठिये। आपके नेतागण बैठ गये हैं, तो आप क्यों नहीं बैठते? यह क्या है, आप अपने नेता को सुनिये। हम इनके खिलाफ नहीं हैं। I am saying that this is a very important matter. Naturally, every section of the House would be considered. I fully appreciate the sentiments behind it which have prompted you to raise this matter. So far as I am concerned, I deeply mourn the occasion that had happened. Yesterday, I told that I would allow a discussion.

... (*Interruptions*)

प्रो. विजय कुमार मल्होत्रा : डिस्कशन नहीं, पहले इस्तीफा होना चाहिए। ये लोग इनको बचाने की कोशिश BÉÉ® ®cä cé*... (ब्यवधान) [11]

11.05 hrs.

*(At this stage, Shri Sukhbir Singh Badal and some other hon. Members came
and stood on the floor near the Table.)*

... (Interruptions)

MR. SPEAKER: The House stands adjourned to meet again tomorrow, the 10th August, 2005 at 11.00 a.m.

11.06 hrs.

The Lok Sabha then adjourned till Eleven of the Clock

on [\[r2\]](#) Wednesday, August 10, 2005/Sravana 19, 1927 (Saka).

[\[i1\]](#) Fd. By b

[\[r2\]](#) Friday, March 10, 2000/Phalguna 20, 1921 (Saka).